

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 160 of 2010  
Appeal No. 161 of 2010 &  
Appeal No. 162 of 2010**

**Dated: 13<sup>th</sup> September, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**In the matter of:**

**Appeal No. 160 of 2010**

**Western Electricity Supply Co. of  
Orissa Ltd. . .... Appellant (s)**

**Versus**

**O.E.R.C. & Ors. .... Respondent(s)**

**Appeal No. 161 of 2010**

**North Eastern Electricity Supply Co. of  
Orissa Ltd. .... Appellant (s)**

**Versus**

**O.E.R.C. & Ors. .... Respondent(s)**

**Appeal No. 162 of 2010**

**Southern Electricity Supply Co. of  
Orissa Ltd. . .... Appellant (s)**

**Versus**

**O.E.R.C. & Ors. .... Respondent(s)**

**Counsel for the Appellant (s)**

**Mr. Hasan Murtaza**

**Counsel for the Respondent (s)**

**:Mr. R.K. Mehta.  
Mr. Antaryami Upadhyay  
Mr. David A for R-3**

**ORDER**

**At the request of the learned Counsel for the appellant, post the matter for hearing on 12.10.2011.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

PK